

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17401/2010

(From the judgement and order dated 09/04/2010 in CRP No. 94/2010
of The HIGH COURT OF GUWAHATI ,ASSAM)

COAL INDIA LIMITED & ANR Petitioner(s)

VERSUS

M/S UJJAL TRANSPORT AGENCY & ORS. Respondent(s)

(With appln(s) for permission to place addl. documents on record and
prayer for interim relief and office report)

Date: 04/10/2010 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Parag P. Tripathi, Sr. Adv.
Mr. Gautam Awasthi, Adv.
Ms. Nimrat Gill, Adv.
Mr. Achal Sirohi, Adv.
Mr. Nikhil Jain, Adv.

For Respondent(s) Mr. Ranjit Kumar, Sr. Adv.
Mr. Milon Mukherjee, Adv.
Mr. Suchit Mohanty, Adv.
Mr. Chinmoy Pradip Sharma, Adv.
Mr. Mangaljit Mukherjee, Adv.
Mr. Ranjan Mukherjee, Adv.
Mr. S. Bhowmick, Adv.
Mr. S.C. Ghosh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

Orders reserved.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master